

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CIRCUIT BENCH AT RANCHI**

**OA No./050/00434/2020**

**Due to COVID-19 Pandemic, case has been heard & decided through Video  
Conferencing**

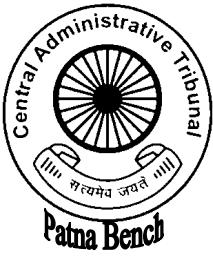
**Date of order 17.11.2020**

**CORAM**

**Hon'ble Shri Sunil Kumar Sinha, Member [ A ]**

Santosh Kumar (Male) aged about 26 years S/o late Ram Deo Thakur resident of village- Dharmagatpur Bathua, P.s. Pusa District- Samastipur Pin Code 848115.

.....Applicant



**By Advocate : Shri S.K. Thakur**

Versus

1. The Union of India through the General Manager (Personnel) East Central Railway at Hajipur, District Vaishali, Bihar Pin Code 844101.
2. The General Manager (Personnel) East Central Railway at Hajipur, District Vaishali, Bihar Pin Code 844101.
3. The General Manager, North Eastern Central Railway, Gorakhpur, Pin Code 273001.
4. The General Manager (Personnel) North Eastern Central Railway, Gorakhpur, Pin Code 273001.
5. The Chief Personnel Officer North Eastern Central Railway, Gorakhpur, Pin Code 273001.
6. The Assistant Personnel Officer Head Quarter, North Eastern Central Railway, Gorakhpur, Pin Code 273001.
7. The Divisional Rail Manager (Personnel) Lucknow Pin Code -226001.
8. The Divisional Personnel Officer, Lucknow Division, North Eastern Central Railway, Gorakhpur, Pin Code 273001.
9. The Assistant Divisional Engineer (West) North Eastern Central Railway, Gorakhpur, Pin Code 273001.

.....Respondents

**By Advocate: Shri S.K. Ravi**

**O R D E R (ORAL)**

**S.K. Sinha, M [ A ]:** Heard. At the outset, learned counsel for applicant submits that some infirmities have remained in the O.A. and the applicant seeks permission to withdraw the O.A. with liberty to file a fresh O.A removing the infirmities.

2. Learned counsel for respondents has no objection.
3. In view of the submissions by the counsels of both the parties, the O.A. is disposed of as withdrawn. Any fresh O.A by the applicant will be examined on own merit.

(Sunil Kumar Sinha) M ( A )

//Mks//

